Annexure – 7

Name of the corporate debtor: Reacon Engineers (India) Pvt Ltd; Date of commencement of CIRP: 28.08.2023; List of creditors as on: 11.01.2024

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable				
1	Comm State Tax/VAT, Dept of Trade & Taxes,	Govt of Delhi	11-09-2023	1,85,72,357.00	1,85,72,357.00	Govt Dues	NA	NA	No		-	-	-	-
2	Commisioner of Commercial Taxes	Govt of West Bengal	19-09-2023	12,33,84,620.00	12,33,84,620.00	Govt Dues	NA	NA	No		-	-	-	-
Total				**14,19,56,977**	**14,19,56,977**						-	-	-	-

(Amount in ₹)

Remarks, if any